

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

86  
C.P. No. 47/95  
in  
O.A. No. 10/91

New Delhi this the 8th Day of September, 1999

HON'BLE MR. JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN  
HON'BLE MRS. SHANTA SHAstry, MEMBER (A)

1. Vidyut Fitter (Pumb) Employees Union  
Kota Division,  
through Shri Madar Bux, President of the  
Union.
2. Mr. J.K. Khanna,  
Electric Fitter (Pump)  
Qr. No. 748 C  
Railway New Colony,  
Kota Junction, Kota. .... Petitioners

(By Advocate: Shri B.L. Madhok, proxy for  
Shri B.S. Mainee)

Versus

1. Mr. M. Ravindran,  
General Manager,  
Western Railway, Church Gate,  
Bombay.
2. Mr. Sirajuddin  
Divisional Railway Manager,  
W. Rly. Kota.
3. Mr. Arjun Tabiyar,  
D.P.O.  
W. Rly, Kota.
4. Mr. G.H. Bhanusali  
Sr. Divisional E.E.  
W.Rly, Kota

(By Advocate: Shri D.S. Mahendru, proxy counsel  
Shri P.S. Mahendru)

O R D E R(Oral)

By Reddy, J.

The learned proxy counsel for the petitioners  
requests to withdraw the CP.

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The CP is, therefore, dismissed as withdrawn.

*Shanta Shastry*  
(Mrs. Shanta Shastry)  
Member(A)

*V. Rajagopala Reddy*  
(V. Rajagopala Reddy)  
Vice Chairman(J)